## GOVERNMENT OF INDIA URBAN DEVELOPMENT LOK SABHA

UNSTARRED QUESTION NO:2239 ANSWERED ON:27.03.2012 BUILDING COLLAPSE IN DELHI Yadav Shri Ranjan Prasad

## Will the Minister of URBAN DEVELOPMENT be pleased to state:

- (a) whether a survey of houses in Delhi was carried out recently;
- (b) if so, the details thereof;
- (c) whether a large number of buildings/houses were declared dangerous and in need of repairs during the survey;
- (d) if so, the details thereof;
- (e) the total number of buildings that collapsed during each of the last three years in Delhi;
- (f) the number of people died/injured in the said mishaps; and
- (g) the action taken against the owners of the buildings which have been declared dangerous/ and in need of repairs?

## **Answer**

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI SAUGATA ROY)

(a)to(d): New Delhi Municipal Council(NDMC) has informed that no survey was carried out in NDMC area.

Municipal Corporation of Delhi(MCD) has informed that it carries out pre-monsoon survey of dangerous houses every year. As per information provided by MCD, a total of 1730034 houses were surveyed during the year 2011. Out of this, 399 houses were found repairable. 43 houses were repaired and 7 houses were found dangerous.

- (e): MCD has informed that a total of 9 cases of collapse of buildings were reported during the last three years.
- (f): MCD has also informed that a total of 93 people were killed in the above incidents.
- (g): MCD has further informed that the necessary action as per the provision of Delhi Municipal Corporation Act 1957 was initiated against the owner of the building.